GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:917 ANSWERED ON:10.12.2013 IMPORT OF REFINED EDIBLE OIL Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether refined edible oil is being imported in larger quantity in comparison to crude palm oil;
- (b) if so, the details thereof and the reasons therefor indicating the total quantity of crude and refined edible oil imported during each of the last three years and the current year;
- (c) whether domestic refining companies are suffering heavy losses owing to the increasing import of refined edible oil and if so, the details thereof;
- (d) whether the Government proposes to increase the import duty on refined edible oil and introduce other measures to support the domestic refining industry; and
- (e) if so, the details thereof and the steps taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) No, Madam. The quantity of imported refined edible oil is not more than the imported crude palm oil. The quantity of imported Refined Bleached and Deodorized (RBD) Palmolein has increased in 2012-13 due to the inverted duty structure on crude and refined oils by the major exporting countries and the reduction in import duty difference between crude and refined oils from 7.5% to 5% in January, 2013. The quantity of imported RBD Palmolein and imported Crude Palm Oil (CPO) during the last three years and in the current Edible Oil Year (November - October) is as follows:

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(Qty in lakh ton)
Edible Oil Year Refined Edible Oil Crude palm oil
2010-11 10.82 53.74
2011-12 15.77 59.94
2012-13 22.23 58.89
2013-14 - -
Source: Solvent Extractors` Association of India
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- # The current edible oil year has commenced from 1st November, 2013 and the import data is not yet available.
- (c) Although there is an increase in import of refined edible oil in 2012-13, the import of crude palm oil, more or less, remains same as compared to last year.
- (d) & (e) A proposal for restructuring of import duty on edible oils which includes change in import duty structure on refined edible oils and crude oils, is currently under consideration of the Government.